

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/9281/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (Estt.),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 1st November, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dated 21.10.2022

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench has been granted **casual leave on 26.10.2022 and 31.10.2022**. Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, would remain in charge of the Registry, Gauhati High Court, Aizawl Bench, during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/9282-9283/A, dated 1.11.2022

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)